

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 16th JULY, 2024

No. 187A: The Judicial Officers named in Column no. 02 are posted as Judicial Magistrates at the places mentioned against their names given in Column no. 03 of the table below.

Further, in exercise of powers conferred under Sub-section 3 of Section 9 of the Bharitya Nagrik Suraksha Sanhita, 2023, the Court has been pleased to confer the powers of Judicial Magistrate 1st class upon the Judicial Officer named in Column no. 02 to be exercised at their respective place of posting, shown in Column no. 03 of the table:-

Sl. No.	Name of the officer with designation and present place of posting	Place of posting
<i>01</i>	<i>02</i>	<i>03</i>
1.	Mr. Numan Khan Azam, Nyayadhikari, Gram Nyayalaya, Mander	Mander (Ranchi)
2.	Mr. Vikash Kumar Bhagat, Nyayadhikari, Gram Nyayalaya, Baharagora	Baharagora (East Singhbhum)
3.	Mr. Aditya, Nyayadhikari, Gram Nyayalaya, Jarmundi	Jarmundi (Dumka)

Accordingly, the aforesaid officers are directed to join their new assignment at the Judgeship as mentioned in Column No. 03 of the table above before the concerned Principal District & Sessions Judges with immediate effect.

Further, the concerned Principal District and Sessions Judges are hereby directed to use their own discretionary powers in distributing judicial works amongst aforesaid officers.

By Order of the Court,
Sd/- Mohammad Shakir
Registrar General

Memo No. 3602 /Apptt.

Dated Ranchi the 16th July, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Senior Accounts Officer, G.E. 5, Accountant General (A&E) Jharkhand, Doranda, Ranchi/ the concerned Principal District and Sessions Judges & the Judicial Commissioner, Ranchi for information and (communication to the Officer concerned) / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court.


Registrar General